

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/7287/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Tridib Kumar Bhattacharjee,
Presiding Officer,
Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati, the 21st December, 2018.

Sub:- **Casual Leave .**

Ref:- Your letter No. ITS.01/2018/461 dtd. 20.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for two (2) days on 27.12.2018 and 28.12.2018, has been granted/~~rejected~~.

The District and Sessions Judge, Cachar, and in his absence the senior most Judicial Officer at the station will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

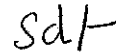

JT. REGISTRAR (VIGILANCE)



Memo NO.HC.VII-128/1989/7287A/A, dated 21.12.18

Copy to:

1. The District and Sessions Judge, Cachar, Silchar, for information.



JT. REGISTRAR (VIGILANCE)